T.C.P No. 14/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: MAN Industries (India) Ltd.

MAN Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213 of the Companies Act, 2013.

NAME S. No. DESIGNATION SIGNATURE Associate Pratik Thaver: Prati Alan 1/b ANM Global Aditya pimple counsel alw sayalee KUKami ilb orbitlaw (For JCM group"
i.e Respondents)

TCP No. 14/213/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Respondent are present.

ORDER

On the MA filed by the Petitioner, the Respondents in the Application are hereby directed to file reply, if any, within three weeks hereof and rejoinder, if any within three weeks thereafter.

List this matter on 26.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)